

(क) १९६१ में दिल्ली में कुल कितने छात्र हायर सेकेण्डरी तथा मैट्रिक परीक्षा में सफल हुए ;

(ख) उनमें से कितनों ने कालेजों में दाखले के लिये आवेदन पत्र दिया और कितनों को दाखला मिला ; और

(ग) जिन्हें दाखला नहीं मिला उनके लिये क्या कोई वैकल्पिक प्रबन्ध है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) उच्च माध्यमिक ५,७७४.  
हाई स्कूल १,३५७.

(ख) सूचना एकत्र की जा रही है और यथा समय सभा-पटल पर रख दी जायेगी ।

(ग) दो नए कालेज खोल कर और विद्यमान कालेजों की क्षमता बढ़ा कर १३०८ और विद्यार्थियों को दाखिल करने की व्यवस्था की गई है । १ जनवरी, १९६२ से दिल्ली विश्वविद्यालय के अन्तर्गत पत्र-व्यवहार पाठ्यक्रम प्रारम्भ करने का भी प्रस्ताव है ।

#### Indian Students going Abroad

\*196. **Shrimati Renu Chakravartty:**  
Will the Minister of Education be pleased to state:

(a) whether the Education Ministry has any method of checking the cases of students who have gone abroad getting scholarships, stipends and other financial facilities from American colleges, institutions and universities without Government permission;

(b) whether Government are aware that many Indian students also get such facilities from U.K. educational institutions;

(c) whether there was and deviation in the method of checking the cases of students going to similar universities in the U.S.S.R. with stipends; and

(d) if so, the reasons therefor?

**The Minister of Education (Dr. K. L. Shrimali):** (a) No.

(b) Yes.

(c) No.

(d) Does not arise.

#### Chinese in India

Shri Assar:  
Shri P. C. Borooah:  
Shri Ajit Singh Sarhadi:  
Shri Ram Krishan Gupta:  
Shri Bibhuti Mishra:  
Shri D. C. Sharma:  
Shri Arjun Singh  
Bhadauria:  
\*197. Shri Raghunath Singh:  
Shri Hem Barua:  
Shri B. C. Mullick:  
Shri Sarju Pandey:  
Shri Jangde:  
Shri Pramathanath  
Banerjee:

Will the Minister of Home Affairs be pleased to state:

(a) how many Chinese to whom notices to quit India were issued have left India;

(b) whether any drastic steps are contemplated by Government against those Chinese who have not left India;

(c) whether Government are aware that anti-national activity has increased in Calcutta with the help of these Chinese; and

(d) if so, what steps have been taken by Government to curb their anti-national activities?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** (a) Thirty.

(b) They are prosecuted under the Foreigners' Act, 1946 and also deported across the land border wherever necessary.

(c) and (d). A careful watch is being maintained and suitable restrictions are imposed in cases, where considered necessary, in the interest of national security.